

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 113
(IB)-1634/ND/2019

IN THE MATTER OF:

M/s Mitsubishi Elecator India Pvt. Ltd.	...	Applicant
Vs.		
M/s IreoPvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 05.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:Mr. Manish Paliwal, Mr. Abhinav Bhalla, Mr. Vikas Kumar, Advocates
For the Respondent	:

ORDER

Pleadings are complete. None appears for the Corporate Debtor. This is a transferred matter from Court No. 5 and is listed today for hearing. Learned Counsel for the applicant states that pleadings are complete. On perusal of the file, it is found that documents have come on record. List all applications on 17.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)